

**FORM-II/I**

**DETAILS OF UTILIZATION OF SUBSIDY UNDER THE SCHEME OF ONE PERCENT INTEREST SUBVENTION ON HOUSING LOANS UP TO Rs.10 LAKH, OF MINISTRY OF FINANCE, DEPARTMENT OF FINANCIAL SERVICES, GOVERNMENT OF INDIA- DETAILS OF LOAN SANCTIONED & DISBURSED IN RESPECT OF WHICH UTILIZATION CERTIFICATES BEING FURNISHED BY THE IMPLEMENTING AGENCIES**

*(To be furnished by Implementing Agency at the time of submitting utilization statement)*

Name of the Implementing Agency -----

For the quarter ending -----

Sl.No.	Name and address of the borrower and loan a/c no.	Name of the lending branch	Loan amount sanctioned (Rs.)	Loan amount disbursed (Rs.)	Loan tenure	Amount of the interest subsidy claimed and received (Rs.)	Amount of the interest subsidy passed on to the borrower (Rs.)	Location of house / flat*
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)

\*should include name of town / municipality, district and State